GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 3868 TO BE ANSWERED ON 25TH MARCH, 2022

ICU PROVIDED TO STATES DURING COVID-19 PANDEMIC

3868. SHRI B.N.BACHE GOWDA:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the number of fully functional Intensive Care Units (ICU) provided to States/UTs during the COVID-19 pandemic;
- (b) whether the Government has taken into cognizance the lack of skilled technicians to operate the above ICU machines during the peak of the COVID-19 pandemic, if so, the details thereof and the reasons therefor:
- (c) the steps taken to make up for such shortages in the future;
- (d) whether the management of COVID-19 was assigned to research based institute, Indian Council of Medical Sciences and Research (ICMR) instead of public health department, if so, the details thereof and the reasons therefor; and
- (e) whether the Government proposes to initiate any research programmes towards prevention of communicable disease, if so, the details thereof?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. BHARATI PRAVIN PAWAR)

(a) Public Health and hospital is a State Subject. Under COVID-19 Emergency Response & Health System Preparedness Package-II (ECRP-II), support is provided to States/UTs to increase the availability of ICU beds in public health facilities including 20% paediatric ICU beds and for augmenting oxygen beds at Sub Health Centres, Primary Health Centres & Community Health Centres in rural, peri-urban and tribal areas. Besides, there is provision for establishing Paediatric Units (including Oxygen Supported beds and ICU/HDU beds) in all the Districts of the country.

Under ECRP-II, a total of 30,251 ICU beds (including adult and paediatric beds) have been approved to States/UTs. Details are at Annexure.

(b & c) The equipment required in an ICU set up for COVID-19, are usually the same used in regular ICU. The Ministry of Health and Family Welfare has given intensive online training to doctors/paramedics for installation, operation and maintenance of ventilators supplied by Government of India.

Under National Health Mission (NHM), Ministry of Health and Family Welfare provides financial and technical supports to the States/UTs to strengthen their healthcare facilities upto District level, including research, training/skill development of medical staff as per requirement posed by the respective States/UTs under the Programme Implementation Plans (PIPs). Under ECRP-II also, there is also provision for Centre of Excellence for paediatrics function as hub and support all spokes below, for capacity building via tele-consultation.

- (d) Efforts for COVID-19 treatment and management was coordinated by the Ministry of Health and Family Welfare. Indian Council of Medical Sciences and Research (ICMR) through the National Task Force on COVID-19 along with the Joint Monitoring Group of Directorate General of Health Services (DGHS) was involved in evaluating the emerging evidence for medicines that were effective in COVID-19 management.
- (e) Department of Health Research, Ministry of Health and Family Welfare regularly work in the field of research towards prevention of communicable diseases. Besides, Viral Research & Diagnostic Laboratories (VRDLs) has also been set up for early detection of emerging/reemerging infectious diseases. These VRDLs also serve as a platform to augment COVID-19 diagnostic capacity in the country.

Statement of ICU beds approved to be established in the States/UTs.

SI No.	State/UT	Adult ICU beds in public healthcare facilities	Establishment of Paediatric ICU beds under District Paediatric Care Unit	Paediatric ICU beds in public healthcare facilities
1	Andhra Pradesh	896	104	224
2	Andman & Nicobar Islands	17	8	
3	Arunachal Pradesh	82	30	18
4	Assam	620	136	
5	Bihar	456	152	114
6	Chandigarh	12	4	2
7	Chhattisgarh	670	136	167
8	Delhi	0		0
9	Goa	24	6	
10	Gujarat	720	84	180
11	Haryana	200	80	50
12	Himachal Pradesh	140	60	35
13	Jammu & Kashmir	228	80	57
14	Jharkhand	0	156	480
15	Karnataka	3192	190	798
16	Kerala	226	36	4
17	Ladakh	28	4	7
18	Lakshadweep	31		
19	Madhya Pradesh	1592	708	398
20	Maharashtra	2448	244	612
21	Manipur	94	14	23
22	Meghalaya	0	42	
23	Mizoram	0	24	
24	Nagaland	20	54	5
25	Odisha	592	112	148
26	Puducherry	6	4	
27	Punjab	142	108	
28	Rajasthan	607	1313	
29	Sikkim	10	8	
30	Tamil Nadu	1266	322	317
31	Telangana	732	132	217
32	The Dadra and Nagar			
	Haveli and Daman and Diu		4	
33	Tripura	90	28	
34	Uttar Pradesh	3206	492	801
35	Uttarakhand	370	72	102
36	West Bengal	1728	100	